GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 4165

TO BE ANSWERED ON 19.03.2020

GROWTH IN WIND ENERGY SECTOR

4165. SHRI RAVNEET SINGH BITTU

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the growth in the wind energy sector has become sluggish during the last three years;
- (b) if so, the details thereof, year-wise;
- (c) whether the Government has done any assessment of the reasons for the lack of interest of developers and other ills afflicting the wind energy sector and taken corrective measures to give boost to this energy sector with one of the lowest life-cycle greenhouse gas emissions; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) & (b) During the year 2019-20 (up to 29.2.2020) wind power capacity of 2043 MW was added in the country as against, 1865 MW and 1480 MW during the previous financial years 2017-18 and 2018-19 respectively.
- (c) & (d) The Government has received representations regarding non-payment of dues and curtailment from wind energy developers. Following steps have been taken to address these issues:
 - i. State Governments have been requested to pay outstanding dues to the renewable energy developers.
 - ii. Government have facilitated providing loans to various State DISCOMs through Power Finance Corporations, Rural Electrification Corporation Ltd., and Indian Renewable Energy Development Agency Ltd. to clear outstanding dues to renewable energy developers.
- iii. In order to ensure timely payments to renewable energy developers, the Government has already issued orders regarding opening and maintaining of adequate Letter(s) of Credit (LC) as Payment Security Mechanism under Power Purchase Agreements by Distribution Licensees.
- iv. State Governments have been asked to honour these 'Must Run' status of wind energy and not curtail wind power except for the reason of grid safety.

Further, in order to attract the investors and developers, the Government has instructed Solar Energy Corporation of India Ltd and NTPC Ltd. not to prescribe upper cap in future bids for wind and solar power projects.
